

1

WP-9764-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 11th OF NOVEMBER, 2025

WRIT PETITION No. 9764 of 2025

DEEPAK SHRIVAS AND OTHERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Brindavan Tiwari - Advocate for the petitioners.

Dr. S.S. Chouhan - Govt. Advocate for respondents No.1 & 2/State.

Shri Parag Tiwari - Advocate (through VC) for respondent No.3.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE